

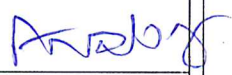
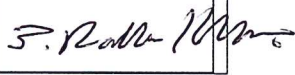
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

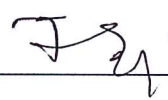
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 424/2018 in CP(CAA) NO.360/230/HDB/2018 Connected With CA(CAA) NO. 190/230/HDB/2018
NAME OF THE COMPANY	Vijay Anand Textiles Mills Pvt Ltd (Transferor Co.) & Vijay Anand Fabrics Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for ROC of RD			

ORDER

Heard both sides. Orders Reserved.


MEMBER JUDICIAL